BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.136/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M.

Name of the Company		Tara Jain -Versus- Misrilall Mines Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. 2 3. 4.	So. Adv JISH	RSHI DUTTA.  ANTI DUTTA.	RESPONDENT	Papija son

1. AKHILESH RO. SHRIVASTAVA, ADV.)
2. AKASH SHARMA, Pr.CS

## ORDER

Ld. Counsels for the petitioner and Ld. Counsels for the respondents are for present.

Both the sides are directed to submit written submissions within seven days with a copy in advance to the opposite party.

List on 19.02.2018 for hearing.

(Jinan K.R.)

Member (Judicial)

(V.P. Singh) Member (Judicial)